

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:2970

ANSWERED ON:11.08.2010

MOU BETWEEN GUJARAT AND MAHARASHTRA ON RIVER LINKS

Naik Dr. Sanjeev Ganesh

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether an Memorandum of Understanding (MoU) for two river interlinking projects has been signed between the State Governments of Gujarat and Maharashtra;
- (b) if so, the details thereof;
- (c) whether the clearance from the Union Government has also been taken in this regard; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

(a) to (d): A tripartite Memorandum of Understanding (MoU) for preparation of Detailed Project Reports (DPRs) of Par-Tapi-Narmada & Damanganga-Pinjal links was signed among the Chief Minister of Gujarat, Chief Minister of Maharashtra and the Union Minister for Water Resources on 03-05-2010 in the presence of Hon'ble Prime Minister of India.

As per the MoU, the Maharashtra State Government will get the benefits through the Damanganga – Pinjal Link Project by way of augmentation of water supply to meet the domestic water requirement of Mumbai city, while Government of Gujarat will be free to utilize remaining water spilled from Bhugad & Khargihill dams. The issue of water sharing, quantum of diversion in link canal, exploring the possibilities of hydropower generation in Damanganga basin, extending the link to Tansa reservoir etc., raised by States will be addressed during the preparation of the DPR.

The Gujarat State will get the benefits of Par – Tapi – Narmada link Project through en-route irrigation from the link canal and also in the drought prone Saurashtra and Kutch region by way of substitution. The issue of utilization of water by Maharashtra State in their territory by lifting water over the western divide will also be examined during the preparation of DPR.